

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT)(INSOLVENCY) NO.1266 OF 2019

In the matter of:

G.T. Polymers

Appellant

Vs

Keshava Medi Devices Pvt Ltd

Respondent

Mr. Gulshan Kr. Sachdev and MR. Prashant Mehra, Advocates for appellant.

Mr. Varun Singh and Mr. Purushottam Kumar Jha, Advocates for Respondent.

ORDER

09.01.2020-Learned counsel for the appellant seeks two weeks' time to file rejoinder. Prayer allowed. Let the matter be fixed on **29.01.2020**.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

Bm/nn